

# ORISSA HIGH COURT: CUTTACK

## NOTIFICATION

No. RJ-24/S.

Date : 28.04.2020

In view of exigencies caused by COVID-19 and declaration of Lockdown in the State of Odisha the Hon'ble Court have been pleased to **suspend the ensuing Summer Vacation, 2020 of the Sub-ordinate Courts** of the State, if the Lockdown is not extended beyond 3<sup>rd</sup> May, 2020.

By Order of the Court

Sd/-  
(R.K. TOSH)

REGISTRAR (ADMN.)

Memo No. RJ-25 (120) / Date : 28.04.2020

Copy forwarded to :-

1. District & Sessions Judge, .....
2. Secretary General, Supreme Court of India, New Delhi,
3. Secretary to Govt. of Odisha, Home/Law/Revenue Deptt., Bhubaneswar
4. Secretary, State Bar Council, Odisha, Cuttack.
5. Advocate General, Odisha, Cuttack.
6. Director, Odisha Judicial Academy, Cuttack.
7. Addl. Registrar-cum-Principal Secretary to Hon'ble the Chief Justice.
8. All Sr. Secretaries / Secretaries to the Hon'ble Judges.
9. Officer In Charge, N.I.C Centre Orissa High Court, Cuttack  
to upload in the website of the Court.
10. Notice Board

for information.

28/4/2020  
REGISTRAR (ADMN.)

Memo No. RJ-26 / Date : 28.04.2020

Copy forwarded to the Director, Printing & Publication, Odisha Govt. Press, Cuttack for publication in the next issue of Odisha Gazette.

28/4/2020  
REGISTRAR (ADMN.)